

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.10.2023

ORDER NO. 189 of 2023

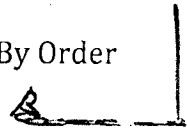
Hon'ble President is pleased to partially modify the roster order no. 166 of 2023 for **CESTAT, New Delhi** from **25.10.2023** to **27.10.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 25.10.2023	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
to 27.10.2023	Mr. Somesh Arora, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

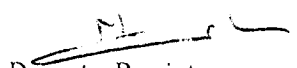
1. Dr. Rachna Gupta, Hon'ble Member (Judicial) will do chamber work during the above period.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Ahmedabad/New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar